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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 144/614/NCLT/AHM/2016 (New)
C.A. No. 160/614/CLB/MB/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017**

Name of the Company:

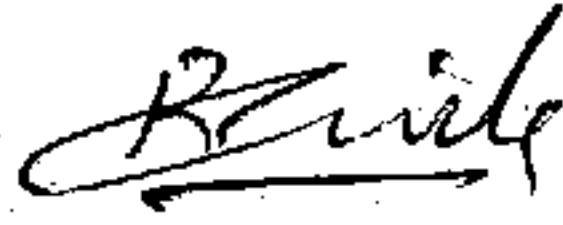
Sanket G. Prabhu

V/s.

Alteac Engineering Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 614 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	RAMDAS N NAIK	ADVOCATE	PETITIONER	
2.				

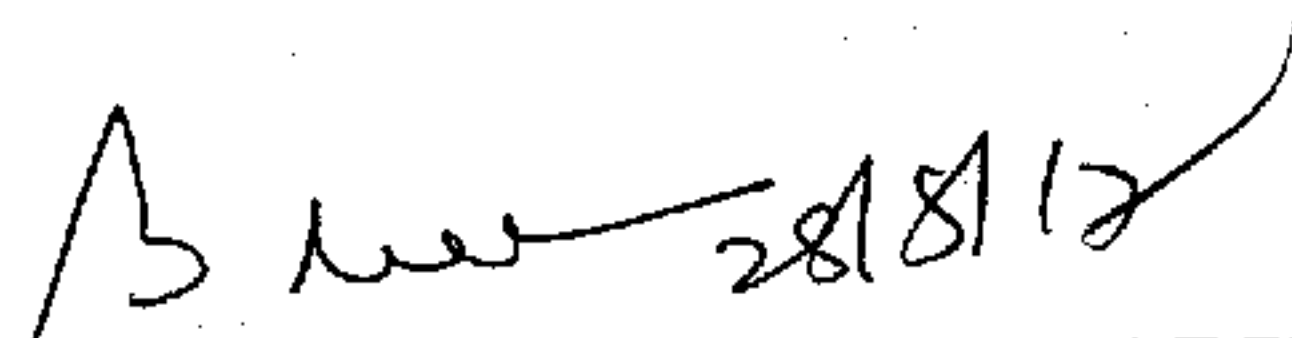
ORDER

Learned Advocate Mr Ramdas Naik present for Applicant. None present for Respondents.

Applicant filed share certificates.

Heard arguments of Learned Counsel for Applicant.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 28th day of August, 2017.